

Price Situation

365. **SHRI H. N. NANJE GOWDA :**
SHRI RAMASHRAY PRASAD SINGH :
SHRI S.M. GURADDI :

Will the Minister of **FINANCE** be pleased to state :

(a) whether despite the seasonal decline in prices of certain commodities during November, 1986 the average price situation continues to be worrisome;

(b) if so, whether the average official price index for the month of November was higher by 6.5 per cent over the corresponding month of 1985;

(c) whether it further increased during December, 1986 and January, 1987; and

(d) if so, the reasons thereof and the efforts made to check rise in prices of essential commodities and the results achieved ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). The average wholesale price index for the month of November, 1986 was higher by 6.3 per cent over November, 1985.

(c) and (d). The index registered a decline of 0.2 per cent between November, 1986 and January, 1987 (latest available) following a fall in prices of both agricultural and manufactured food items like, foodgrains, fruits and vegetables, condiments and spices, sugar, khandsari and gur.

The thrust of Government's anti-inflationary policy continues to be on effective demand and supply management including strengthening of public distribution system, regulated releases of sugar and edible oils, and mopping up of excess liquidity in the system. The Central Government has advised the State Governments to take strict action against traders indulging in profiteering, hoarding and blackmarketing.

Revision of Gadgil Formula for Central Assistance

366. **SHRI H.N. NANJE GOWDA :**
SHRI S.M. GURADDI :
SHRI UTTAM RATHOD :
SHRI RAMSWAROOP RAM :

Will the Minister of **PLANNING** be pleased to state :

(a) whether the Gadgil formula for the allocation of Central assistance for State Plans is being revised;

(b) whether the Planning Commission has set up a high level committee to suggest the changes in the existing formula; and

(c) if so, when the high level committee is likely to submit its report to the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Income Tax Raids in December, 1986

367. **SHRI H.N. NANJE GOWDA :**
SHRI G.S. BASAVARAJU :

Will the Minister of **FINANCE** be pleased to state :

(a) whether Income Tax Department swooped on 32 residential and business premises and recovered Rs. 60 lakhs;

(b) if so, the details thereof;

(c) the total value of goods and cash seized during the raids; and

(d) the action taken against those held responsible ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Income Tax Department conducted 588 searches in December, 1986 in which *prima-facie* unaccounted assets including cash,